



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTIFICATION

ROC.NO.18/SO/2019

DATED. 13-04-2022

Ref: Notification No.18/SO/2019, dated 24.09.2019 calling applications from Advocates for designation of Senior Advocates.

The following (29) eligible Advocates, who have applied for the designation as Senior Advocates, are hereby informed to attend the Interaction before the members of the Permanent Committee constituted for designation of Adovacates as Senior Advocates **on 21.04.2022 from 2.30 P.M. onwards at Judges' Lounge, 2nd Floor, High Court of Andhra Pradesh at Amaravati** in terms of the Judgment of Hon'ble Supreme Court of India in Ms.Indira Jaising and Supremment Court through Secretary General & Ors, Writ Petition (Civil) No.954 of 2015 and "Guidelines for designation of Advocates as Senior Advocates'.

Sl.No	Name of the Advocate Sarvasri/Sri	Enrollment No.
1.	K.S. Gopalakrishnan	AP/149-A/1975
2.	N. Subba Rao	AP/379/1985
3.	Ponnavolu Sudhakara Reddy	AP/295/1980
4.	Challa Dhanamjaya	AP/317/1983
5.	Amilineni Chaya Devi	AP/552/1984
6.	C. Raghu	AP/340/1990
7.	G. Rama Sarma	AP/109/1978
8.	Sistla Sriramachandra Murthy	AP/572/1988
9.	K. Srinivasa Murthy	AP/55/1989
10.	M.V.Raja Raam	AP/1252/1991

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11.	Duba Venkata Nagarjuna Babu	AP/1300/1987
12.	Ilapakurti Chandra Sekhar	AP/825/1993
13.	Vijay Kumar Motupalli	AP/432/1985
14.	K.Lakshmana Sastry	AP/2156/1993
15.	Kalingineedi Chidambaram	AP/697/1991
16.	C.B.Rammohan Reddy	AP/43/1975
17.	W.B. Srinivas	AP/135/1989
18.	Karlapalem Sarva Bhouma Rao	AP/348/1984
19.	Gurram Pedda Babu	AP/223/1977
20.	G.L.V. Ramana Murthy	AP/279/1974
21.	K. Ravi	AP/857/1992
22.	P. Girish Kumar	AP/924/1985
23.	Mavidi Rama Rao	AP/615/1980
24.	Posani Venkateswarlu	AP/1569/1988
25.	V. Venugopala Rao	AP/709/1991
26.	Badri Venkata Reddy	AP/920/1993
27.	O. Manohar Reddy	AP/91/1984
28.	Yallaparagada Srinivasa Murthy	AP/855/1987
29.	M. Ravindranath Reddy	AP/577/1983

 12/4/22

REGISTRAR (RECRUITMENT)